### GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2117 ANSWERED ON 12.12.2025

#### **CONFLICTS AT CHENNAI PORT**

2117. SHRI MANICKAM TAGORE B: SHRI VIJAYAKUMAR *ALIAS* VIJAY VASANTH: SHRI SURESH KUMAR SHETKAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whethr many complaints have been received in the last three years and the current year regarding conflicts between Chennai Port Authority officials and other departmental staff in handling logistics and cargo, if so, the details thereof;
- (b) the response of the Government to repeated reports of disputes between port officials and logistics providers causing operational delays and the officials being held accountable for such conflicts:
- (c) whether independent inquiries or investigations have been conducted into these recurring internal disputes, if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken by the Government to address customer grievances and prevent further disruptions in cargo handling across Chennai Port; and
- (e) the manner in which the Government proposes to ensure proper coordination among port departments to restore trust among logistics companies and exporters and the accountability measures put in place for such lapses?

#### **ANSWER**

## MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) to (c) No conflict has been recorded between Chennai Port Authority officials and other departmental staffs in handing logistics and cargo during the current and last three years at Chennai Port.
- (d) to (e) Periodical meetings are convened by Chennai Port to address any grievances of the port users. Through this proper coordination is maintained between port departments & the logistics companies/exporters ensuring trust among them. Digitalization efforts at Chennai Port has increased transparency and accountability.

\*\*\*\*